## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:878 ANSWERED ON:14.08.2012 NAXALISM

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## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of naxal activities reported along with the number of civilians and security personnel kidnapped, injured and killed and the number of naxalites arrested and killed during each of the last three years and the current year, State-wise;
- (b) the details of rehabilitation policy for naxalites under implementation and the number of naxalites surrendered and rehabilitated during the said period, State-wise;
- (c) the details of cases of human rights violation by security forces in naxal affected States reported during the said period and the action taken thereon, State- wise;
- (d) the details of the financial assistance provided to the affected States to deal with naxalism; and
- (e) the measures taken by the Government on the development and security fronts to deal with the naxal problem in the country?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a) The state-wise details of abductions, civilians killed, security forces killed, naxals killed, naxal arrested and naxals surrendered during the last three years and in the current year are annexed.
- (b) Under the Security Related Expenditure (SRE) Scheme, the Government reimburses expenditure incurred by the State Governments for rehabilitation of surrendered Left Wing Extremists at the maximum rates of Rs. 20,000 per surrenderee who surrenders with regular weapons and Rs. 10,000 per surrenderee who surrenders without arms. The Government has also formulated a model surrender-cum-rehabilitation policy for Left Wing Extremists which, inter-alia, provides for an immediate grant of Rs. 1.5 lakhs, a stipend of Rs. 2,000 per month for three years, vocational training and incentives for surrender of weapons. Besides, the States have their own surrender and rehabilitation policies. State-wise details of naxals surrendered are given in the annexed statement.
- (c) There are some instances of complaints being made against security forces for alleged violation of human rights during anti-naxal operations. In such matters, the State Governments / Central Armed Police Forces (CAPFs) initiate enquiries and if found guilty, departmental / criminal proceedings are launched against the erring personnel. The Government of India has issued instructions to all State Governments / CAPFs to adhere to the highest standards of human rights during anti-LWE operations and to strictly deal with aberrations, if any.
- (d) Financial assistance is provided to the LWE affected states under various schemes namely Security Related Expenditure (SRE) Scheme, Special Infrastructure Scheme (SIS), Construction/ Strengthening of Fortified Police Stations and Modernization of Police Forces (MPF) Scheme. The details of financial assistance provided to the LWE affected States under these schemes during last three years are given below:

Rs. Crore

Scheme 2009-10 2010-11 2011-12

Security Related 60.00 315.17 200.79 Expenditure Scheme

Special Infrastructure Scheme 30.00 130.00 185.82

Construction/ Strengthening - 10.00 210.00 of Fortified Police Stations

Modernization of Police 578.61 510.58 285.99 Forces Scheme

(e): The Central Government has a holistic two pronged approach to combat LWE. It supplements the efforts of State Governments through security related and development related interventions. In security related intervention, apart from directly deploying CAPFs the Government of India provides assistance for capacity building by the states through schemes like the security related expenditure scheme, special infrastructure scheme, construction of fortified police stations etc. In the development front, the central Government is implementing special scheme for LWE affected areas like the Integrated Action Plan (IAP), Road Requirement Plan-I etc. It is the belief of the Government of India that a combination of calibrated police action, focused development efforts and improvement in governance will yield the desired results against LWE.